

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 3930
(TO BE ANSWERED ON 23.12.2015)

MINORITY EMPLOYEES

3930. SHRI ASADUDDIN OWAISI:

Will the PRIME MINISTER be pleased to state:

- (a) whether the representation of minorities especially Muslims is meagre in Government services;
- (b) if so, the percentage of minorities especially Muslims in Government services;
- (c) whether the Government proposes to fill up the vacant posts especially from Muslims to give them due representation and if so, the details thereof;
- (d) whether it is mandatory to have a member from SC/ST and minority community in selection boards; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR.JITENDRA SINGH)

(a) & (b): The data on recruitment of minorities is collected from various Ministries/Departments and consolidated each year. As per data received for the year 2013-14, 7.89% of minorities were recruited. As per data received so far from 69 Ministries/Departments for the year 2014-15, 8.71% of minorities have been recruited in Government services. However, no segregated data on recruitment is maintained religion wise.

(c) Guidelines have already been issued from time to time to give special consideration to minorities in recruitment.

(d) & (e): The instructions have been issued by the Government in this regard, which inter-alia, stipulates:-

wherever a Selection Committee/Board exist or has to be constituted for making recruitment to 10 or more vacancies in any level of posts or services, it shall be mandatory to have one Member belonging to SC/ST, one Member belonging to OBC category and one Member belonging to Minority Community in such Committees/Boards. Further, one of the members of the Selection Committee/Board, whether from the general category or from the minority community or from the SC/ST/OBC community should be a lady failing which a lady member should be co-opted on the Committee/Board. It may also be ensured that where the number of vacancies against which selection is to be made is less than ten, no effort should be spared in finding the SC/ST, OBC officer and the Minority Committee Officer and a lady officer, for inclusion in such Committee Boards.
